

Central Administrative Tribunal
Principal Bench: New Delhi

CCP 362/93
OA 1350/89
MP 2863/93

New Delhi this the 22nd Day of November, 1993.

The Hon'ble Mr. N.V. Krishnan, Vice-Chairman

The Hon'ble Mr. C.J. Roy, Member (J)

Mrs. H.K. Bhan,
Principal, Govt. Girls
Senior Secondary School,
Shahpur Jat,
New Delhi

...Petitioner

(By Advocate Shri C.B. Mittal)

Versus

1. Shri R.K. Takkar,
Chief Secretary,
Delhi Administration,
Delhi.

2. Shri Shakti Sinha,
Director of Education,
Old Secretariat,
Delhi.

...Respondents

(By Advocate Mrs. Meera Chhibber)

O R D E R

(Hon'ble Mr. N.V. Krishnan)

The learned counsel for the respondents files a reply indicating that the copy of the enquiry report has been given to the applicant alongwith the memorandum, asking him to submit his representation, if any. A copy thereof has been handed over to the learned counsel for the petitioner. In the circumstance, we drop these proceedings and discharge the notice issued to the respondents. Consequently MP-2863/93 also stands disposed of.

l/c
(C.J. Roy)

Member (J)

N.V.K.
22.11.93
(N.V. Krishnan)
Vice-Chairman

San.
221193